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THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R.K. KHADIL-KAR): Nil.

Auctioners and suppliers to Government are selected by the DGS & D on the basis of capacity, past performance and other factors relevant to the proper execution of the work. There is no system of showing special consideration to an educated and unemployed person in this matter.

भृतपूर्व पूर्वी पाकिस्तान से ग्राए शरणाथियों को बसाया जाना

164. श्री जगदीश प्रसाद माथुर सरदार कुमार स० च० ग्रांग्रे.

क्या पूर्ति तथा पुनर्वास मत्नी 16 नवम्बर, 1973 को राज्य सभा में तारांकित प्रश्न सं 0 131 के दिये गये उत्तर को देखेंगे और यह बताने की क्रपा करेंगे कि

- (क) क्या सरकार ने भूतपूर्व पूर्वी पाकिस्तान से ग्राये शरणार्थियो को बसाने के सबंध मे पश्चिमी बंगाल सरकार द्वारा प्रस्तुत की गई वृहद योजना की जाच कर ली है; ग्रौर
- (ख) यदि हां, तो सरकार ने इस संबंध में क्या निर्णय किया है [?]

†[Rehabilitation of refugees from erst-while East Pakistan

164. SHRI JAGDISH PRASAD MATHUR: SHRI S. C. ANGRE:

Will the Minister of SUPPLY AND REHABILITATION be pleased to refer to the answer to Starred Question 131 given in the Rajya Sabha on the 16th November, 1973 and State:

- (a) whether Government have since examined the master plan submitted by the West Bengal Government regarding the rehabilitation of refugees from erstwhile East Pakistan; and
- (b) if so, what decision Government have taken thereon ?]

पूर्ति ग्रौर पुनर्वास मत्रालय में उपमंत्री (श्री जी० वेंकटस्वामी): (क) ग्रीर (ख) भूतपूर्व पूर्वी पाकिस्तान से स्राये विस्थापित व्यक्तियों के पुनर्घाम के बारे में पश्चिम बगाल सरकार द्वारा मास्टर प्लान प्रस्तुत करने के पण्चात मामले पर राज्य सरकार तथा योजना स्रायोग के परामर्श से विचार किया गया था। विस्थापित व्यक्तियों के पनर्वाम के लिये राज्य सरकार ने ग्रौर प्रस्ताव प्रम्तृत किये है।

† [THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABI-LITATION (SHRI G. VENKATSWAMY): (a) and (b) Subsequent to the submission of the Master Plan by the West Bengal Government regarding the rehabilitation of displaced persons from former East Pakistan, the matter was considered in consultation with the State Government and the Planning Commission. The State Government have submitted further proposals for the rehabilitation of the displaced persons.]

Heavy Industrial Unit in Jammu and Kashmir

- 165. SHRI SALIL KUMAR GANGULI: Will the Minister of HEAVY INDUSTRY be pleased to state:
- (a) the number of heavy industrial units set up in the Jammu and Kashmir since 1948 (i) in public sector and (ii) in private sector;
- (b) the amount invested in these industries; and
- (c) what are the plans for setting up more such units in that State during the Fifth Five Year Plan period?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) to (c) information is being collected and will be laid on the Table of the House.

Take over of Distribution System of Coal

166. SHRI DHARAM CHAND JAIN SHRI KALYAN ROY:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government have any plans under consideration to take over the distribution system of coal produced by mines under the management of Coal Mines Authority of India, Bharat Coking Coal Ltd., and National Coal Development Corporation by eliminating the middlemen: and
 - (b) if not, the reasons therefor?